

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
TP No. 01/19 CP No. 125/14	For report of RP – CIRP	Sec 433 of CA 1956	M/s Bank of Nova & Scotia	AZB Partners	M/s Opto Infrastructure Ltd	Vedagiri Venkata Krishnamurthy, RP Ashwini R A advocate for RP

ADVOCATE FOR PETITIONER/s:

Mr. Ashwin R.A for  
RP

ADVOCATE FOR RESPONDENT/s:

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**ORDER**

Heard Mr. Ashwin R.A, Learned Counsel for the RP through Video Conference.  
Post the case on 29.07.2020

  
MEMBER (T)

  
MEMBER (J)

**Verified**

  
**Court Officer**